

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF VIRATRA EXPORT PRIVATE LIMITED

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	VIRATRA EXPORT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15-02-2011
3.	Authority under which corporate debtor is incorporated / registered	ROC - Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U14107RJ2011PTC034180
5.	Address of the registered office and principal office (if any) of corporate debtor	A-190, Saraswati Nagar, Basni, Jodhpur, Rajasthan- 342001
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 26.09.2025 (Order received on 08.10.2025)
7.	Date of closure of insolvency resolution process	6th April 2026
8.	Liquidation commencement date of corporate debtor	17th June 2026
9.	Name and registration number of the insolvency professional acting as liquidator	Ajay Kumar Atolia (IBBI/IPA-001/IP-P-01988/2020-2021/13127)
9.	Address and e-mail of the liquidator, as registered with the Board	889, Mahaveer Nagar First, near Durgapura Railway Station, Tonk Road, Jaipur, Rajasthan-302018 ajay@srgoyal.com
10.	Address and e-mail to be used for correspondence with liquidator.	109, Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi- 110001 ip.viratraexport@gmail.com

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of Liquidation of the "VIRATRA EXPORT PRIVATE LIMITED" on 17th June, 2026 (Order received on 18th June, 2026).

Date: 19-06-2026

Place: Jaipur

Ajay Kumar Atolia
Liquidator - Viratra Export Private Limited
IBBI/IPA-001/IP-P-01988/2020-2021/13127
AFA Valid till 31.12.2026

दिदि: 19.06.2026 एररर 31.12.2026 लर रैर

**ADDENDUM TO PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE STAKEHOLDERS OF
VIRATRA EXPORT PRIVATE LIMITED
(UNDER LIQUIDATION)**

Reference is drawn to the Public Announcement in Form B published on 19th June 2026 in Indian Express and Star Saveria pursuant to the order passed by the Hon'ble National Company Law Tribunal, Jaipur Bench, directing commencement of liquidation of Viratra Export Private Limited under Section 33 of the Insolvency and Bankruptcy Code, 2016.

Last Date for Submission of Claims: 01st July 2026 (Being 14 days from the Liquidation Commencement Date)

All stakeholders, who have not submitted their claims during the CIRP are requested to submit their claims, if any, on or before the aforesaid date at the following email address:

Email: ip.viratraexport@gmail.com

All other contents of the Public Announcement published on 19th June 2026 shall remain unchanged.

Sd/-

Ajay Kumar Atolia

Liquidator – Viratra Export Private Limited

IBBI Reg. No.: IBBI/IPA-001/IP-P-01988/2020-2021/13127

AFA Valid till: 31.12.2026

Correspondence Address: 109, Surya Kiran Building, 19,

Kasturba Gandhi Marg, New Delhi – 110001

Email: ip.viratraexport@gmail.com

Date: 27 June 2026

Place: Jaipur

EXPRESS special

Priest stabbed 26 times: Police look at row over land worth crores owned by 10th-century Math

Parul Kulshrestha
Kota, June 26

BEHIND THE killing of Devanand Maharaj, the chief priest of Kota's Chandresal Math, who was stabbed 26 times outside his residence earlier this month, may lie a battle for control of the 10th-century Math, its trust and 345 bighas of land — shaped by a complex interplay of caste, faith, power and money.

Among the eight arrested for the June 5 murder of Devanand, 35, are another Math priest, Nandan Ban, and a Kota-based lawyer, Santosh Kumar Rai. Few people, including a minor, were hired to carry out the murder, says a senior police officer at Borkheda Police Station, Anil Tailor, who is investigating the case. Investigators and trust members talk of an escalating dispute between Devanand and Rai, who represented the trust in a civil dispute over nominations to the trust's board of trustees, the shrine and its vast properties.

Devanand's family says that five months before he was killed, he received death threats, asking him to leave the Math. "These recordings have been given to police," his brother Budhraj Gujar told the trust members. Devanand in Rajwala village of Rajesthan, Sawai Madhopur district, and married at the age of 15 in 2006.



SPECIAL ARRANGEMENT

The Chandresai Math in Kota;
Devanand Maharaj

Devanand had left home in 2018 and announced renunciation of the world. He was earlier affiliated with Juna Akhda, part of the Dashnam Sanyasi monastic order as the Chandresal Math. What's different is that while the Math follows the Ban Panth, a scholar-ascetic tradition, Juna Akhda follows the Giri Panth, a warrior-ascetic tradition.

Fissures followed as shifting between the two orders is traditionally not permitted. "When he joined, a lot of people had objections," admits Brijmohan, 70, a member of the Chandrasekhar Mahadev Mandir Trust. Alongside the sectarian differences, there were also caste undercurrents, with a section of the trustees accusing Devanand of "favouring" his members of his own Gurjar community. A trust

member says: "Gurjars wanted him to take charge of the Math so that their possession of the land would remain secure." But it wasn't until 2024, when Devanand allegedly began "consolidating power", that the dispute took its present form. At the

Investigators and trust members say the dispute dates back nearly half a century, when the then mahant, Sharwan Ban, decided to sell 500 bighas of temple land, much of which passed into private hands. In 1998, after discovering that donated land had been alienated, residents of nearby villages filed a civil suit to recover 345 of the 500 bighas they had managed to trace. In 2003, while court proceedings were underway, resi-

dents approached the government to register a trust—a move that shifted control of the Math's assets away from the mahant, leaving him as caretaker and manager. Sharavan Ban's family argued at the time that the land was their private property.

In 2016, after years of hearings, the court held that the properties belonged to the Math. However, says a trustee member, "the court appointed a receiver until the property dispute and all related appeals were finally disposed of". The member says the court also held that 270 of the 345 bighas were agricultural land, and would be auctioned off every year by the tehsildar, with the money deposited in a bank account. "This now amounts to Rs 4 crore. This money has become a point of

dispute." The order was challenged before the court of the Additional District Judge-I, where the matter is pending. The last hearing was on May 2,

Earlier this year, Rai entered the picture, at a time when the Math was already divided between those for and against Devanand. Rai reportedly offered to fight the case free of charge, but gained influence among Devanand's opponents. Trust members claim Rai also sought to place his own nominees in the seven vacant trust positions, potentially giving him control over the Math's properties, undercutting Devanand. Elderly trustees also relied on Rai to handle the litigation, allowing him to become a key figure in trust affairs.

"Rai used to visit the Math

and got in touch with other members, representing them in court... But Devanand didn't cede," a trust member says. On the other hand, he joined the fight, backing his own supporters in the trust. Records of Rajasthan's Devasthan Department, show Devanand had applied to add names to the trust, a move Rai objected to.

The hearing was on June 10, says a department official, calling Devanand's application "routine". On June 5, Devanand was killed.

Over 40 families boycotted for not serving *ghee malpua* at funeral feast

Press Trust of India
Jainpur, June 26

the family could not afford to serve *ghee malpua*, a customary sweet served at such gatherings. This apparently angered over a dozen community elders, who on June 18 allegedly issued a *diktat* boycotting the bereaved family, along with 42 other families who supported them. The affected families alleged that since the boycott, they have been denied access to essential services. Local shop owners are refusing to sell them rations, they are not being

allowed to draw water from the village well, and farm owners have declined to employ them.

"The situation has become very difficult. We are not being given rations, and even water from the well is being denied," Tejaram, one of the affected persons, said. The curbs also extend to social interactions. Gopal, another victim, said, "My relative's wedding was on June 20, but I did not attend due to fear of the penalty imposed by the *panchs* (elders)."



GOVERNMENT OF ODISHA

OFFICE OF THE CHIEF CONSTRUCTION ENGINEER

RAJAL WORKS CIRCLE, SUNABEDA

EMAIL- scrwds2003@yahoo.com

Letter No. 2905
Date: 23/06/2026

NATIONAL COMPETITIVE BIDDING THROUGH GPN/C e Procurement Notice

1. **Name of the Work** : Construction of Rural Works - 12 Nos.
2. **Class of Contractor** : "B" Class, "A" Class or Special of (Odisha PWD) or relevant class of other licensing authority.
3. **Estimated Cost** : Varies from Rs. 103.83 Lakhs to Rs. 747.45 Lakhs (Approximately).
4. **Details Projects** : As per Annexure attached.

Procurement Officer	Bid Identification No.	Availability of Tender on-line for bidding	Last Date & Time of seeking tender clarification	Date & Time of opening of tender	
				Technical Bid	Financial Bid
		From	To		
1	2	3	4	5	6
Chief Construction Engineer, Rural Works Circle, Sunabeda	CCERW/CSBD - Online - at https://www.tendersodisha.gov.in	30.06.2026 at 11.00 A.M.	27.07.2026 at 5.00 P.M.	27.07.2026 at 11.00 A.M.	To be intimated separately.

5. The details of works can be seen from the web site <https://www.tendersodisha.gov.in>

6. Any Corrigendum/Addendum will be displayed in the above e-tender web site.

Sd/-
Chief Construction Engineer
Rural Works Circle, Sunabeda

Man kills father with tractor over land dispute

Jaipur: A 65-year-old man was allegedly killed by his son, who ran him over with a tractor after a long-standing land dispute in Jhunjhunu district, police said Friday. The incident took place in Dhosi late Thursday.

Police said the accused, Shamsher Singh (38), had allegedly assaulted his father Mahavir Prasad, dragged him onto the road, and then

He alleged that Mahavir was sitting near a dharamshala when Shamsher arrived and began assaulting him. A case of murder has been registered, and further investigation is underway, police said. **PTI**

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All stakeholders, who have not submitted their claims during the Claim Submission Period, are requested to submit their claims, if any, on or before the aforesaid date at the following email address:

E-mail: viratraexport@gmail.com

All other contents of the Public Announcement published on 19th June 2026 shall remain unchanged.

Ajay Kumar At
Liquidator - Viratra Export Private Limi
IBBI Reg. No.: IBBI/PA-001/JP-P-01988/2020-2021/13
AFA Valid till: 31.12.20
Correspondence Address: 109, Surya Kiran Building,
Kasturba Gandhi Marg, New Delhi - 1100
Date: 27 June 2026
Email: info@viratraprivate.com

PUBLIC NOTICE

ICI CI Bank Limited, Registered Office: ICI CI Bank Tower, Near Chakki Circle, Old Police Road, Vadodra - 390005.
Corporate Office: ICI CI Bank Towers, B-1, Sector-10, Connaught Place, New Delhi - 110028.

GOLD AUCTION & INVITATION NOTICE

The Borrower/tenant/owner of dues, auction of the pledged gold ornaments will be conducted on July 27/2026 in case of a deceased borrower, all the Terms and Conditions shall be applicable to the respective legal heir(s).

Auction Loc No.	Borrower Name	Auction Branch Address
0796626022284	Sudhama Choudhary	ICI CI Bank, Malviya Nagar, New Delhi - 110017 ICI CI Bank, The Malpura, Dist. Surat - 394052

The above will be conducted at the addressee's &/ or at the date/s mentioned above in the table. Time: 3:00 P.M. - 6:00 P.M.

Please note that ICI CI Bank reserves the right to change the auction date, place/mode of auction without any prior notice.

Interested parties may contact our nearest branch/any authorized branches for the detailed Terms and Conditions of the auction.

Date : 27/06/2026
Sincerely, Sd/- Authorized Signatory
for ICI CI Bank Limited

Man beaten to death while 'eloping' with married woman

Press Trust of India
Jaipur, June 26

A 25-YEAR-OLD man was allegedly beaten to death in Barmer while apparently attempting to elope with a married woman on Friday, police said. SHO Vikram Charan said that the deceased, Magaram, a resident of Sanwlor village, was in a relationship with a 32-year-old woman from another village, who is married and has six children.

"Magaram had reached the woman's village in a taxi early Friday. Her husband was not home at the time," Charan said. When the duo was leaving the village together, the woman's in-laws spotted them. "They were intercepted and allegedly assaulted with sticks. Magaram sustained head injuries and died on the spot," the SHO said. After the incident, the accused fled from the spot, while the woman returned to her house.

After preliminary probe, it has emerged that the two had been in a relationship for around three years, police said.

Breaking custom,
girl declared
heir to erstwhile
royal family in Pali

Press Trust of India
Jaipur, June 26

IN A significant break from centuries-old custom, a 13-year-old girl has been formally declared the heir to a erstwhile royal family in Pali district.

Tejaswi Kumari Jodha was invested with the ceremonial turban under 'Paag Ka Dastoor' in Kherwa village Thursday, symbolising her succession to the Kherwagarh lineage after the death of her father Harish Chandra Jodha. The ceremony, held at Kherwa Fort, drew hundreds of villagers and onlookers.

It marked for the first time in the region that a girl was recognised as an heir under this longstanding Rajput custom.

JAIPUR DEVELOPMENT AUTHORITY

eAuction

JULY, 2026

319

Residential / Commercial and Other Plots

78 COMMERCIAL PLOTS

02 Santosh Villa Block-B Scheme, Jaipur	01 Shaurya Nagar Scheme, Jaipur	03 Harti Vihar Scheme, Jaipur	01 Patrakar Colony, Jaipur	10 Riyasat Nirvana (Nij Khushabadi) Scheme, Jaipur Plot No. 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751,
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Defence Research & Development
Organization (DRDO) Defence Laboratory


Dr DS Kothari Marg, Ratanada Palace,
 Ratanada Jodhpur- 342 011, Rajasthan

PHONE: 0291-2567406/409/410 | EMAIL: hrd.dl.gov.in, Website: www.drdo.gov.in

**WALK IN INTERVIEW FOR AWARD OF RESEARCH ASSOCIATES
(RA) AND JUNIOR RESEARCH FELLOWSHIPS (JRF)**

Indian Nationals are invited in walk-in-interview for award of Research Associates (RA) and Junior Research Fellows (JRF) to work at Defence Laboratory, Jodhpur (Rajasthan), A Material Cluster Laboratory of DRDO.

Fellowship Emoluments at present with HRA and medical facilities as per rules
For RA Rs. 67,000/- p.m. & Duration of Fellowship: 02 Years (Two Years).
For JRF Rs. 37,000/- p.m. & Duration of Fellowship: 02 Years (may be extended further and upgraded to SRF as per rules).

The eligible candidates can "WALK-IN FOR INTERVIEW AT DEFENCE LABORATORY, Dr DS KOTHARI MARG, RATANADA PALACE, RATANADA, JODHPUR-342011 (RAJASTHAN) AT 10:00 HRS ON THE DATE OF INTERVIEW MENTIONED BELOW".

Sr. No.	Name of Fellowship	Number of Fellowship	Essential Qualification and Experience	Date of Interview
1.	Research Associate (RA) (Physics/Materials)	Two (02)	Ph.D. in Physics/Materials or equivalent degree OR having 03 (Three) years of Research, Teaching and Design or Development experience after post graduate degree (M.Sc.) in Physics/Materials with at least one research paper in Science Citation Index (SCI) Journal	22 July 2026
2.	Research Associate (RA) (Electronics)	One (01)	Ph.D. in Electronics or equivalent degree OR having 03 (Three) years of Research, Teaching and Design or Development experience after post graduate degree (M.E/M.Tech) in Electronics with at least one research paper in Science Citation Index (SCI) Journal	22 July 2026
3.	JRF (Chemistry)	Four (04)	Post graduate degree (M.Sc. or equivalent) in Chemistry with First division and National Eligibility Test (NET) qualification conducted by CSIR-UGC (NET, MHRRD) or JEST.	23 July 2026
	JRF (Physics)	One (01)	Post graduate degree (M.Sc. or equivalent) in Physics with first division and National Eligibility Test (NET) qualification conducted by CSIR-UGC (NET, MHRRD) or JEST	23 July 2026
	JRF (Mechanical)	Two (02)	Graduate degree in professional course (B.E./B.Tech) in Mechanical in first division with NET/RGAT qualification. OR Post graduate (M.E./M.Tech) degrees in professional courses in Mechanical in first division both at graduate and post graduate level.	23 July 2026

GENERAL CONDITIONS

- Mode of selection: Walk-in-interview at Defence Laboratory, Jodhpur, Rajasthan at 10:00 Hrs on the interview dates mentioned above.
- Age not exceeding 35 years for RA & 28 years for JR as on the date of interview. Age relaxation is allowed for SC-ST-PH and 3 years for OBC candidates. Those candidates belonging to SC/ST/OBC category are required to produce the original caste certificate issued by the competent authority. Physically Handicapped (PH) candidates should produce the medical certificate issued from the Government Medical Hospital/ Medical Board as the case may in support of her/his claim. **No TADA will be paid.**
- Candidates are also required to submit the following documents for educational qualification and experience at the time of interview. Candidates are also required to submit the photocopy of the documents related to age, educational qualification and experience. Candidates are also required to produce copy of published research papers and thesis at the time of interview, in case, if applicable.
- Candidates who have submitted their PhD thesis may also apply for Research Associate (RA) fellowship. However, the Research Associateship is awarded on the basis of the research work has been awarded the degree of doctorate or not on or before the date of offer of research associateship.
- It may please be noted that offer of fellowship does not confer on fellows any right for absorption in DRDO.**
- The Research Fellowship may be terminated at any time during the tenure with a prior notice of one month.
- Candidates are required to design with the DRDO logo on the top right corner of the advertisement.
- Defence Laboratory, Jodhpur reserves the right to amend / modify / summarise/cancel this advertisement. The above notified fellows are likely to be increased or decreased or cancelled depending upon the prevailing requirement restrictions, if any, as per the policy of Government of India.
- Application forms for interview are available for download from the official website www.bio-data.gov.in (complete Bio-Data with recent passport size photograph affixed on top right corner of the first page and one set of self-attested copies of all the Degrees/Academic qualification certificates/Mark Sheet/Experience Certificate etc).
- Candidates working in Government Public Sector Undertaking/Autonomous bodies should produce an NOC issued by the present employer.
- For any clarifications, please contact: HR Division (0221-2567406-409-410). Email: hrd_bdl@gov.in

(Dr Mohit Sharma)
Scientist-F & Jt. Director HF
For Director

